In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./~~TA/MP~~ No. OA 64/96 199

MA 47/96

Mahendra Kumar Gupta & Anr. Versus U.O.I. & ors.

Date of Order	Orders
25-1-96	Mr. R.N. Mathur, counsel for the applicant- Heard Mr. R.N. Mathur. He has prayed for withdrawl as it is premature at this stage. The case is dismissed as withdrawn. (Rattan Prakash) Member (J) (N.K. Verma) Member (A)
Copy issued to app. vide 6625 dt 6/2/96	24/96

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record.

Deal. Asstt. Record Section Officer
Digt. No. 3 Keeper (Judicial)